NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 195/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

M/s. CCL Optoelectronics Pvt. Ltd. NAME OF THE PARTIES:

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION Tachel volin Akshoy odshi Adwocate Kaushel odushi Adwocate

ORDER

CSP No. 194/230-232/NCLT/MB/MAH/2017 CSP No. 195/230-232/NCLT/MB/MAH/2017

The Company Petitions are allowed, vide separate order.

SD/-

SD/-

B.S.V. PRAKASH KUMAR

V. NALLASENAPATHY Member (Technical)

Member (Judicial)